

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1371/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE PARTIES: Standard Chartered Bank
V/s.
Ruchi Soya Industries Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Mr. Anoj Menon		
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Mr. Hrudhay Khurana
C/b A2B
and Partners
for Petitioner

Mr. Ashish Kamat	}	Counsel
Ms. Anurita Singhal		
Mr. Abhay Jadeja	}	Advocates i/b. Crawford Bayley & Co Adv. for Respondents.
Ms. Shruki Katakay		
Mr. Jay Zaveri		



: 2 :

ORDER

CP No.1371/ I&BP/NCLT/MB/MAH/2017

The Company Petition admitted, vide separate order.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)